

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 10th FEBRUARY, 2020
TILL FURTHER ORDER AS MODIFIED**

Sl. No.	Bench	Judges	Case Category	Case
1	DB- I (Full Day)	Hon'ble Chief Justice Hon'ble Justice S. Kumar	CWJC- Group-6 (i) Group- 6(ii) Group 6(iii) Group 6(iv) Group 6(v) Group 6(vi) Group 6(vii) Group-7 Group-7 Group 8 Group- 9 Group- 10 Group 30 Group 32(ii) Group-33 Group- 53 Group- 55 Group 33 Group 47 Group 48	i) PIL relating to (Health & medical Services) ii) PIL relating to (Encroachment) iii) PIL relating to road construction (National Highway) iv) PIL relating to education v) PIL relating to financial irregularities/embezzlement vi) PIL relating to civil/Municipal law vii) PIL relating to Tender & Others. viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes. ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes. x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes. xi) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing. xii) Relating to Judicial Service xiii)LPA other than service matters. xiv) Misc Appeals (DB) (Taxation) xv) MJC (DB)- Order, admission & hearing xvi) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing xvii) Death reference xviii) Referred matters civil and criminal- Orders, Admission & hearing xix) MJC (Contempt) xx) Modification xxi) Restoration

2	DB-II (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Dinesh Kumar Singh Hon'ble Justice Anil Kumar Sinha	Group 6(ii) Group 6 (iii) Group 6(iv) Group 6 (vi) Group 7 Group- 9 Group 32(ii) Group 34 Group 23 Group 30 Group 47 Group 48 Group 33	i) PIL relating to (Encroachment) ii) PIL relating to road construction other than National Highway. iii) PIL relating to education iv) PIL relating to civil/Municipal law v) Relating to validity of Acts, Rules & Regulations etc. State Statutes vi) State Taxation matters, M.V. (Taxation)-Orders, Admission & Hearing. vii) Misc Appeals (DB) (Taxation) viii) Commercial Appellant Division matter-Orders, Admission & Hearing. ix) Company appeals (DB) x) LPA - Service matter Orders, Admission & Hearing. xi) Modification xii) Restoration xiii) Modification
3	DB-III (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Hemant Kumar Srivastava Hon'ble Justice Rajendra Kumar Mishra	Group 11 Group 30 Group 31 Group 32 (i) & (iii) Group 41 Group 58 Group 53 Group 47 Group 48 Group 33	i) Relating to CAT matter- hearing ii) LPA - Service matter Orders, Admission & Hearing. iii) Matrimonial reference iv) Misc. Appeal (DB) Family courts Matters & others v) Any other DB matter not assigned to any other DB. order, admission & hearing. vi) Criminal Appeals (DB) vii) Original Criminal Misc (DB) viii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing. xi) Modification x) Restoration xi) Modification

4	DB-IV (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Shivaji Pandey Hon'ble Justice Anjani Kumar Sharan	Group 33 Group 37 Group 11 Group 30 Group 47 Group 48 Group 33	i) MJC (DB) (Except Contempt)-Orders, Admission & Hearing ii) Second Appeal (DB)- Orders, Admission & Hearing iii) CAT matters- Orders, admission & hearing iv) LPA - Service matter Orders, Admission & Hearing. v) Specially assigned matters. vi) Modification vii) Restoration viii) Modification
5	DB-V (Full Day)	Hon'ble Justice Ashwani Kumar Singh Hon'ble Justice Arvind Srivastava	Group 36 Group 41 Group 58 Group 53 Group 56 Group 47 Group 48 Group 33	i) Supreme court appeals, ii) Criminal Appeals (DB) iii) Original Criminal Misc (DB) iv) Cr.WJC (DB) - BCC Act- orders, admission & Hearing. v) Govt Appeals (DB) vi) Specially assigned matters vii) Modification viii) Restoration ix) Modification
6.	Special Single Bench on Wednesday	Hon'ble C.J	Group 35	From 2.15 P.M. (i) Tied up matters (ii) Request Case (iii) Specially assigned matters
7.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Dinesh Kumar Singh		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
8.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Hemant Kumar Srivastava		(i) Specially assigned matters ii) Tied up matters (Wednesday)

9.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Shivaji Pandey		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
10.	Special Single Bench on Wednesday	Hon'ble Justice Ashwani Kumar Singh		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
11.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Mr. Justice Rajendra Kumar Mishra		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
12.	Special Single Bench on Wednesday	Hon'ble Justice Arvind Kumar Srivastava		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
13.	Special Single Bench on Wednesday	Hon'ble Justice S. Kumar		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
14.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Anjani Kumar Sharan		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
15.	Special Single Bench in 2 nd half from Monday to Friday	Hon'ble Justice Anil Kumar Sinha		(i) Specially assigned matters (ii) Tied up matters (Wednesday)

28	SB- III CRL Special Single Bench on Wednesday	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 47 Group 48	i) Criminal Regular bail ii) Cancellation of bail iii) Modification iv) Restoration v) Specially assigned matters. From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
29	SB- IV CRL Special Single Bench on Wednesday	Hon'ble Justice Rajeev Ranjan Prasad	Group 57 Group 54 Group 52 Group 47 Group 48	i) Govt. Appeal (SJ) ii) Cr. WJC (SJ)- Orders, admission & hearing. iii) Criminal revision iv) Modification v) Restoration vii) Specially assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
30	SB- V CRL Special Single Bench on Wednesday	Hon'ble Justice Prabhat Kumar Singh	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
31	SB- VI CRL Special Single Bench on Wednesday	Hon'ble Justice Partha Sarthy	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially Assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter

